RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No.: 14/S.O./2019/

Dated: 24.09.2019

In supersession of Order No. 24/S.O./2018 dt. 01.12.2018, Hon'ble the Chief Justice has been pleased to nominate **Hon'ble Mr. Justice Vijay Bishnoi**, Judge, Rajasthan High Court, Jodhpur as Incharge of Mediation Centre at Rajasthan High Court, Jodhpur.

BY ORDER

REGISTRAR (ADMN.)

No.Gen/XV/31/2008/4342

Dated: 24.09.2019

Copy forwarded to the following for information :-

1. Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.

2. P.S. to Hon'ble Mr. Justice Vijay Bishnoi, Judge, Rajasthan High Court, Jodhpur.

REGISTRAR (ADMN.)

Dated: 24.09.2019

No. Gen/XV/31/2008/4343

Copy also forwarded to the following for information and necessary action :-

01. The Registrar General, Rajasthan High Court, Jodhpur.

02. The Registrar, Admn./Vigilance/Examination/Rules/Classification/Judicial), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.

03. O.S.D. (F & I), Rajasthan High Court, Jodhpur.

04. The Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Building, Jaipur.

05. The Director, Rajasthan State Judicial Academy, Jodhpur.

- 06. All Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
- 07. The Joint Secretary, Rajasthan State Legal Services Authority, Jodhpur/Jaipur.
- 08. All P.S. to Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.

09. A.O.J., General Section, Rajasthan High Court, Jodhpur.

10. A.O.J., Classification (Website), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.

11. Registrar (H.Q. At New Delhi), Bikaner House, Shahjhan Road, New Delhi-11.

nes